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Title : Need to include Panchganga river in Maharashtra in the National River Action Plan.

SHRI SADASHIVRAO DADOBA MANDLIK (KOLHAPUR): My constituency of Kolhapur in Maharashtra is located on the banks of river Panchganga. The people of my constituency of Kolhapur city and hundreds of villages on the banks are dependent on Panchganga river for drinking water. However, this river water is heavily polluted due to insufficient drainage facilities in Kolhapur city. The river water oxygen content as per recent study is zero and BOD is 110 Mg/L. All marine life is slowly getting destroyed.

My repeated attempts to draw the Central Government's attention towards this serious problem have not brought any positive results. The National River Action Plan has included river Krishna in the Plan. Panchganga river is a major tributary of river Krishna and, therefore, inclusion of Pachganga river in the National plan should have been logical.

The revised proposals have been submitted to the Planning Commission by the Kolhapur Municipal Corporation through Government of Maharashtra. Through your good office Madam, I request the Central Government to kindly sanction plans and make life of people in my constituency bearable by providing potable drinking water. This is only possible if the plans of Kolhapur Municipal Corporation are accepted and provision is made to include expenditure in the 11th Plan. There is also a proposal of State Government pending with Central Government for paying a direct water pipeline from Dudhganga river to Kolhapur city to tide over the drinking water crisis. I urge the Government of India to take steps for its early clearance.
